

NAME OF CORPOATE DEBTOR : M/S KAPASI INFRACON LLP

DATE OF COMMENCEMENT OF CIRP : 03RD APRIL 2024

LIST OF CREDITORS AS ON : 30TH JUNE, 2025

LIST OF SECURED FINANCIAL CREDITORS (OTHER THEN FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDITORS)

( AMOUNT IN Rs )

S.NO	NAME OF CREDITOR	DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED						AMOUNT OF CONTINGENT CLAIM Rs.	AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SET-OFF	AMOUNT OF CLAIM NOT ADMITTED	AMOUNT OF CLAIM UNDER VERIFICATION	REMARKS, IF ANY
		DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMOUNT COVERED BY SECURITY INTEREST	AMOUNT COVERED BY GUARANTEE	WHETHER RELATED PARTY?	VOTING PERCENTAGE					
1	STATE BANK OF INDIA	17.04.2025	50,89,518	37,60,359	Claim against borrowng of Kapasi Infracon LLP	YES	NO	NO	100%	13,29,159	-	-	-	The claim amount of Rs. 50,89,518/- submitted in Form C is calculated up to 17.04.2025 instead of the Insolvency Commencement Date (ICD), i.e., 03.04.2025. The discrepancy was communicated to SBI, and therefore, the principal outstanding Rs. 37,60,359/-has been provisionally admitted, while the interest component of Rs. 13,29,159/- has been kept under contingent claim, subject to verification upon receipt of the revised documents.
TOTAL			50,89,518	37,60,359					100%	13,29,159	-	-	-	

sd/-  
Dr. Shравan Kumar Vishnoi  
Resolution Professional  
M/s KAPASI INFRACON LLP (Under CIRP)

Date: 30th June, 2025

Place: Lucknow